

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 88 of 97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

PARTHA DAS

- V E R S U S -

DEPTT. OF TELECOM.

For the applicant : None.

For the respondents : Mr. B.K. Chatterjee, counsel.

Heard on 3.6.99

Order on 3.6.99

When the matter is called on today, none appears for the applicant.

It is found that this matter was dismissed for default on 3.11.98. But on the prayer of Mr. Mansoor, Id. counsel for the applicant the same was restored on 18.3.99 and accordingly was adjourned to 3.6.99. But today the Id. counsel himself is absent. Therefore, the application is dismissed for default.

2. No order is passed as to costs.



Member (A)



Member (J)